Linguistic Composition of Maharashtra

1230. DR. SHRIKANT RAMCHANDRA JICHKAR:

SHRI TULASIDAS MAJJI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the linguistic composition of Maharashtra is available under the Linguistic Survey of India;
- (b) if so, to which year the data pertains;
- (c) whether a new survey is being conducted after the 1991 census; and
- (d) what are the salient features of the linguistic composition of Maharashtra based on the existing survey?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) No, Sir.

- (b) Question does not arise in view of reply to part (a).
- (c) A fresh linguistic survey which has been taken up as a plan project from the 6th Plan is continuing as a 8th Plan project.
- (d) The survey for Maharashtra has not been taken up and hence this information is not available.

Origin of Amnesty International

1231. SHRI SANIAY DALMIA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what is the legal standing, compoeition and origin of Amnesty International;
- (b) whether Government's attention has been drawn to its 1993 report in which it had held India guilty of abuse of human rights in J and K;

- (c) how many teams of Amnesty Intenational have so far visited India par cularly J & K and Punjab; and
- (d) what action Government proper to take to counter this propaganda?

THE MINISTER OF STATE IN TEMINISTRY OF HOME AFFAIRS (SHI RAJESH PILOT): (a) Amnes / International is a world wide voluntary movement with Headquarters in London, was founded in 1961 when it essential worked for the release of prioners conscience. At the end of 1993, if his more than 1,100,000 members, subscribe and regular donors in over 150 countries and territories. 4439 local organisation are registered with the Amnesty International Secretariat in over 80 countries. These groups are coordinated by counts sections.

- '(b) The Amnesty International hapublished a report in December, 199 titled 'An unnatural Fate Disuppearances and Impunity in the Indian State of Jammu & Kashmir and Punjab' The said report was examined in detail an appropriate response was sent to our Missions abroad.
- (c) A two member delegation had vis ted Bombay during 9-1-94 to 16-1-9-The said delegation also had a brief sto over at Delhi on 6-7 January, 1994 wher they met the Central Government officials.
- (d) The Government of India have a along firmly denied allegations made be the Amnesty International. The Government has also categorically stated that whenever complaints of excesses are received against members of the police security forces, action is taken against them. The Government have regularly issuedarifications through the media and through wide circulation of detailed comments whenever such allegations are made. When specific allegations are brought to notice by Amnesty International, we regularly provide them factual information.